

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 42346/2022

(Arising out of impugned final judgment and order dated 29-08-2022 in WB No. 3449/2018 passed by the High Court Of Judicature At Allahabad)

RAJA RAM & ANR.

Petitioner(s)

VERSUS

RAM MURAT & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.10711/2023-CONDONATION OF DELAY IN FILING and IA No.10712/2023-EXEMPTION FROM FILING O.T.)

Date : 25-01-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Sanjay Mani Tripathi, Adv.
Mr. Suraj Singh, Adv.
Mr. Kamal Kant Tripathi, Adv.
Mr. V. Elangovan, Adv.
Ms. Anu Gupta, AOR

For Respondent(s) Mr. Ranjit Kumar Sharma, AOR

Mr. Devvrat, Adv.
Mr. Devesh Kumar Agnihotri, Adv.
Ms. Neha Jaiswal, Adv.
Mr. Aditya Kumar Dubey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed by learned counsel for the petitioners, two weeks' time is allowed to file additional documents including adoption deed.

List after two weeks.

(SONIA GULATI)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
COURT MASTER (NSH)